

DIVISION BENCH
COURT - II

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/81(KB)2024
IN
C.A.(CAA)/72(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

| | |
|------------------|-------------------------------------|
| IN THE MATTER OF | HELPFUL DISTRIBUTOR PRIVATE LIMITED |
| UNDER SECTION | SEC. 230-232 - SECOND MOTION |

Appearance (via video conferencing/physically)

Mr. Jnana R. Dhal, Adv.] For the Petitioner
Mr. Ankit Chaurasia, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter for further consideration on **09.08.2024**.

**(Anamitra Pal)
Court Officer**

Ar.